

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO.94 (H)  
TO BE ANSWERED ON 25<sup>th</sup> APRIL, 2016

**EXPORT OF SEA FOOD AND SEA PRODUCE**

**94 (H). SHRI KAPIL MORESHWAR PATIL:  
DR. VIRENDRA KUMAR:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- whether the European Union is the biggest market for potential export of sea produce from India and if so, the details thereof;
- the total quantity and value of sea food/sea produce exported from the country State-wise particularly Maharashtra to other countries including European Union countries during the last three years and the current year;
- the details of procedural and financial problems being faced while exporting sea produce from India to the European Union along with the corrective measures taken by the Government in this regard; and
- whether the Marine Product Export Development Authority (MPEDA) has taken steps to increase the export of sea food and make India an attractive destination for sea food and if so, the details thereof?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

(a) Yes, Madam. The European Union is a potential market for the export of seafood from India. Export of sea food from India to EU for the last three years is given below:-

Q: Quantity in Tons, V: Value in Rs. Crore,				
		2013-14	2014-15	2015-16*
European Union	Q:	174686	188031	177826
	V:	6129.69	6715.58	6002.10

\* Provisional  
Source: MPEDA –

EU is the largest importer of fish and fishery products in the world.

(b). State-wise data is not maintained separately in Directorate General of Commercial Intelligence and Statistics (DGCIS). However, the quantity and value of the seafood exported from India to top 5 destinations for three years i.e. 2013-14, 2014-15 and 2015-16 is as under:-

<b>MARKET WISE EXPORT OF MARINE PRODUCTS</b>				
<b>Q: Quantity in M T, V: Value in Rs. Crore, \$: US Dollar Million</b>				
<b>Market</b>		<b>2015-16*</b>	<b>2014-15</b>	<b>2013-14</b>
<b>JAPAN</b>	<b>Q:</b>	73969	78772	71484
	<b>V:</b>	2562.77	3040.26	2463.83
	<b>\$:</b>	396.21	502.29	410.95
<b>USA</b>	<b>Q:</b>	149300	129667	110880
	<b>V:</b>	8353.67	8830.12	7744.67
	<b>\$:</b>	1292.21	1458.24	1286.04
<b>EUROPEAN UNION</b>	<b>Q:</b>	177826	188031	174686
	<b>V:</b>	6002.10	6715.58	6129.69
	<b>\$:</b>	924.32	1106.67	1013.28
<b>CHINA</b>	<b>Q:</b>	49008	59519	75783
	<b>V:</b>	1377.79	1349.00	1766.72
	<b>\$:</b>	212.48	221.44	293.12
<b>SOUTH EAST ASIA</b>	<b>Q:</b>	318825	409931	380061
	<b>V:</b>	7180.72	8620.85	8046.59
	<b>\$:</b>	1104.75	1416.82	1320.95
<b>Total</b>	<b>Q:</b>	768929	865920	812893
	<b>V:</b>	25477.06	28555.82	26151.50
	<b>\$:</b>	3929.97	4705.46	4324.33

\*Provisional

No data is available for current year.

(c) The European Union has set up strict quality regulations for import. Import of marine products are subject to clearance of border inspection post. Some of Indian marine products are being rejected due to presence of banned chemicals, bacterial contamination, presence of heavy metals, poor temperature etc.

Implementation of European Union Regulation to prevent, deter and eliminate IUU fishing demands validation of catch certificate for export of sea foods to European Union from 1<sup>st</sup> January 2010. MPEDA has taken up steps for implementation of catch certificate system.

(d). Yes Madam. MPEDA has set up 4 quality control laboratories, 19 ELISA screening Labs, 21 sample collection centers etc. to improve quality of exports. Besides this, MPEDA is imparting training to technologists of Indian seafood industry on various aspects of quality control and is also providing infrastructural facilities like pre-processing centers etc.

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